

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:58
ANSWERED ON:25.07.2001
PRIME MINISTER'S VISIT TO MALAYSIA
AJAY SINGH CHAUTALA;MADHAVRAO SCINDIA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the issues discussed between India and Malaysia during the Prime Minister's visit over there in May, 2001;
- (b) the outcome thereof;
- (c) the details of agreements signed in different sectors, sector-wise;
- (d) whether the issue of extradition also came up for discussion; and
- (e) if so, the details thereof including the progress made in that regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

(a) & b) Various issues of bilateral, regional and global importance were discussed during PM's visit to Malaysia in May, 2001. A list of issues discussed is enclosed at Annexure 'A'.

(c) India and Malaysia signed two Agreements and 5 Memoranda of Understanding (MOUs) during the visit of Prime Minister to Malaysia from May 13-16, 2001. The Agreements were signed in the field of Consular services for official and diplomatic passports and the revision of Avoidance of Double Taxation and the Prevention of Fiscal Evasion with respect to Taxes on Income. The MOUs were signed in the fields of cooperation in seaports; cooperation on Information Technology and Services; cooperation in the field of Civil Services, Personnel Management and Public Administration; Double-Tracking and Electrification of Railway line with IRCON assistance and mutual cooperation between Security and Exchange Board of India and Securities Commission of Malaysia.

(d) Yes; Sir.

(e) The extradition Treaty between India and Malaysia, could not be concluded during the visit as the requisite procedural formalities have not been completed by the Malaysian side.

ANNEXURE 'A'

1. GOI's decision on extending a credit line of US\$ 50 million to Malaysia.
2. Setting up of a branch of Bank of Baroda Malaysia
3. Cooperation in the construction and management of ports in India particularly at JNPT, Mumbai
4. Decision to set up a Chair of Contemporary Indian Studies at the University Kebangsaan Malaysia and the Chair of Malaysian Indian Studies at University of Madras at Chennai.
5. Cooperation in the field of Information Technology.
6. Visa and labour problems being faced by Indian skilled workers and professionals.
7. Non-recognition of degrees of Indian Universities by Malaysian Government.
8. Award of US\$ 1.5 billion double-tracking of 350 km. Ipoh-Padang Project to M/s. IRCON.
9. Setting up of Malaysia-India Colloquium.

10. Review of import duty on palm oil imported from Malaysia.
11. Award of road projects to Malaysian companies.
12. Hon`ble PM`s target of doubling bilateral trade with Malaysia in 3 years.
13. Cooperation in the field of space technology.
14. Setting up of advanced vocational training centre for industrial skills.
15. Exhibition of Mughal Arts in Malaysia;
16. Malaysian investment in India`s Special Economic Zones.